

IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCH "A", HYDERABAD
(Through Virtual Hearing)

BEFORE Smt. P. MADHAVI DEVI, JUDICIAL MEMBER
AND
SHRI A. MOHAN ALANKAMONY, ACCOUNTANT MEMBER

ITA No. 879/Hyd/2017		
A.Y. 2009-10		
Rajyalakshmi Gillella, Yerraguntla. PAN: ACTPG 9092 R	VS.	Income Tax Officer, Ward-2, Proddatur.
(Appellant)		(Respondent)
Assessee by:	Shri Phanendra Susarla	
Revenue by:	Shri Sunil Kumar Pandey, DR	
Date of hearing:	16/03/2021	
Date of pronouncement:	18/03/2021	

ORDER

PER A. MOHAN ALANKAMONY, A.M.:

This appeal is filed by the assessee against the order of the Ld. Principal Commissioner of Income Tax, Kurnool, dated 15/03/2017 passed U/s. 263 of the Act for the A.Y. 2009-10.

2. At the outset, the Ld. AR for the assessee placed before us letter dated 11/03/2021 and submitted that the assessee got relief on merits in the consequential proceedings that ensued pursuant to the order passed which is impugned in the present appeal. Therefore, the assessee desires to withdraw her present appeal. The relevant portion

from the assessee's letter (supra) is extracted herein below for reference:-

The above appeal is filed against the order dated 15/03/2017 passed by the Ld. Pr. CIT exercising jurisdiction under section 263 of the Income Tax Act, 1961. The appellant got relief on merits in the consequential proceedings that ensued pursuant to the order passed which is impugned in the present appeal.

In view of the above, the appellant desires to withdraw her present appeal. It is prayed that the Hon'ble Tribunal may be pleased to allow the appellant to withdraw appeal and oblige."

3. On perusal of the letter dated 11/03/2021 filed by the assessee seeking permission to withdraw her present appeal and also considering the Learned Departmental Representative's no objection on this regard, we permit the assessee to withdraw her appeal.

4. In the result, appeal filed by the assessee is dismissed as withdrawn.

Pronounced in the open Court on 18th March, 2021.

Sd/-
(Smt. P. MADHAVI DEVI)
JUDICIAL MEMBER

Sd/-
(A. MOHAN ALANKAMONY)
ACCOUNTANT MEMBER

Hyderabad, Dated: 18th March, 2021.

OKK

Copy to:-

- 1) Shri G. Rajya Lakshmi, C/o. A.V. Raghu Ram, P. Vinod & M. Neelima Devi, Advocates, 610, Babukhan Estate, Basheerbagh, Hyderabad-1.
- 2) Income Tax Officer, Ward-2, Proddatur.
- 3) The Principal Commissioner of Income Tax, Kurnool.
- 4) The DR, ITAT, Hyderabad
- 5) Guard File